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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न. 32/ Plot No. 32
सैक्टर 14/ Sector 14
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नई दिल्ली /New Delhi
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दूरभाष / Tel : +911125300205
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वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/509 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Anand Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Anand Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Anand Kumar is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Department for Promotion of Industry and Internal Trade

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/510 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amit Kumar Kushwaha, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Amit Kumar Kushwaha will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Amit Kumar Kushwaha is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/511 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Ankur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Ankur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Ankur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/512 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Kumar Ravi, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Kumar Ravi will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Kumar Ravi is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/513 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Avinash Patel, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Avinash Patel will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Avinash Patel is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Department for Promotion of Industry and Internal Trade

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संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/514 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Abhishek Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Abhishek Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Abhishek Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/515 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Dal Chand Sanwat, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Dal Chand Sanwat will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Dal Chand Sanwat is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/516 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Sanchit Parakh, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Delhi	Nagpur

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Sanchit Parakh will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Sanchit Parakh is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25
(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/517 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arpit Singh Thakur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Kolkata	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Arpit Singh Thakur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Arpit Singh Thakur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25
(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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BOUDDHIK SAMPADA BHAWAN
प्लॉट न. 32/ Plot No. 32
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नई दिल्ली /New Delhi
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दूरभाष / Tel : +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/518 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amarish Kumar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Amarish Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Amarish Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/519 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Manuj Gangwar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Manuj Gangwar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Manuj Gangwar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/520 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Shiva Prasad G., Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Nagpur

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Shiva Prasad G. will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Shiva Prasad G. is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/521 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Debmalya Gharai, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Debmalya Gharai will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Debmalya Gharai is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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नई दिल्ली /New Delhi
भारत / India
दूरभाष / Tel : +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/522 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Noolu Venkata Satya Chakradhar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Kolkata	Chennai

2. The concerned Head of Office is requested to relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Noolu Venkata Satya Chakradhar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Noolu Venkata Satya Chakradhar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Department for Promotion of Industry and Internal Trade

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नई दिल्ली /New Delhi
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/523 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arun Kumar Prasad, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Arun Kumar Prasad will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Arun Kumar Prasad is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/524 दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Saikat Gayen, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Saikat Gayen will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Saikat Gayen is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

06/05/25

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/714 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Pritish Ranjan Pradhan , Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Ahmedabad	Kolkata

2. **Shri. Pritish Ranjan Pradhan** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Pritish Ranjan Pradhan** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Ministry of Commerce & Industry
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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/715 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Sujoy Sarkar , Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Ahmedabad	Kolkata

2. **Shri. Sujoy Sarkar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Sujoy Sarkar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/716 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Maneesh Kumar Monu, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Ahmedabad	Delhi

2. **Sh. Maneesh Kumar Monu** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Maneesh Kumar Monu** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 717 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sameer Swarup, Joint Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Ahmedabad	Delhi

2. **Shri Sameer Swarup** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sameer Swarup** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur,
Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 732 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Vikash Sharma, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Vikash Sharma** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Vikash Sharma** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 733 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Pankaj Prabhakar Borkar, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Nagpur

2. **Shri Pankaj Prabhakar Borkar** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Pankaj Prabhakar Borkar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 734 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Sharana Gouda, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Dr. Sharana Gouda** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Sharana Gouda** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 735 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Piyush Garg, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Piyush Garg** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Piyush Garg** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 736 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri K Varaprasad, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri K Varaprasad** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri K Varaprasad** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/737 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Praveen Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Praveen Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Praveen Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 738 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Arvind Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Arvind Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Arvind Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/739 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Vipin Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Vipin Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Vipin Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 740 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Rohit Kumar Mishra , Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Rohit Kumar Mishra** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Rohit Kumar Mishra** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 741 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Sumit Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sumit Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sumit Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 742 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **SHRI SAMARPIT DIXIT, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Mumbai

2. **SHRI SAMARPIT DIXIT** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **SHRI SAMARPIT DIXIT** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 743 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Dilip Dandotiya, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Dilip Dandotiya** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Dilip Dandotiya** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 744 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Sarath P., Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Dr. Sarath P.** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Sarath P.** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 745 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Makireddi Kireeti, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri Makireddi Kireeti** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Makireddi Kireeti** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 746 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Shagun Garg, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Shagun Garg** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Shagun Garg** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 747 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Mahendra Kumar Gameti, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Mahendra Kumar Gameti** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Mahendra Kumar Gameti** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 748 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Raman Yadav, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Raman Yadav** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Raman Yadav** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/749 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri CH SREE RAMA LINGA PRASAD, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri CH SREE RAMA LINGA PRASAD** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri CH SREE RAMA LINGA PRASAD** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 750 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Sukanya Chattopadhyay, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Dr. Sukanya Chattopadhyay** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Sukanya Chattopadhyay** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 751 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Santanu Dey, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Sh. Santanu Dey** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Santanu Dey** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/752 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Gourab Majumder, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Sh. Gourab Majumder** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Gourab Majumder** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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4. Personal file of above mentioned officer.
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वेवसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/753 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Raghavendra Madasetty, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Sh. Raghavendra Madasetty** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Raghavendra Madasetty** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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Copy to:-
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 754 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Pratap Chandra Barad, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Pratap Chandra Barad** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Pratap Chandra Barad** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 755 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Niranjan Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Niranjan Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Niranjan Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 756 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Vinay Shankar Rai, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Vinay Shankar Rai** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Vinay Shankar Rai** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 757 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Anil Tagale, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Anil Tagale** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Anil Tagale** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 758 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Niraj Kumar Singh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Niraj Kumar Singh** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Niraj Kumar Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 759 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Saurabh Dwivedi, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Saurabh Dwivedi** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Saurabh Dwivedi** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 760 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Praveen Patidar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Praveen Patidar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Praveen Patidar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 761 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Pratik Sharad Hendre, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Shri. Pratik Sharad Hendre** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Pratik Sharad Hendre** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/762 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Gurvinder Singh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Gurvinder Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Gurvinder Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/763 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Anish Raj, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Anish Raj** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Anish Raj** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 764 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Smt. Anita Devi, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Smt. Anita Devi** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Smt. Anita Devi** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 765 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Sandan Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Sandan Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Sandan Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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3. Pay & Accounts Officer, PDTM, Mumbai.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 766 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Niraj Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Niraj Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Niraj Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 767 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Ms. Sonia Sharma, Examiner of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Ms. Sonia Sharma** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Ms. Sonia Sharma** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/768 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Abhijit Das, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Dr. Abhijit Das** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Abhijit Das** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/769 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Rajiv Kumar Singh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Rajiv Kumar Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Rajiv Kumar Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 770 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Sudip Jyoti Sahu, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Sudip Jyoti Sahu** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Sudip Jyoti Sahu** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 771 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Soumen Ghosh, Joint Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Soumen Ghosh** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Soumen Ghosh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/772 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Abhishek Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Abhishek Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Abhishek Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/773 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Santosh Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Santosh Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Santosh Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 774 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Subhankar Panda, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Subhankar Panda** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Subhankar Panda** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 475 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Harshita Chanda, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Dr. Harshita Chanda** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Harshita Chanda** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
द्वारका/ Dwarka भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 776 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Vikas Verma, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Vikas Verma** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Vikas Verma** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/777 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Manish Anand Sharma, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Manish Anand Sharma** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Manish Anand Sharma** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/778 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Nazir Hussain, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Nazir Hussain** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Nazir Hussain** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/779 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Pushpender Singh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Pushpender Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Pushpender Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri. Ram Kishan, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Ram Kishan** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Ram Kishan** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 781 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Smt. Paulami Ghosh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. Paulami Ghosh** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Smt. Paulami Ghosh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/796 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Ankit Srivastava, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Ankit Srivastava** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Ankit Srivastava** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/797 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Lokesh Sisodiya, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Ahmedabad

2. **Shri Lokesh Sisodiya** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Lokesh Sisodiya** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/798 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Nitish Gupta, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Nitish Gupta** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Nitish Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 799 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Smt Anjalika Rajput, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Smt Anjalika Rajput** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Smt Anjalika Rajput** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/800 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sanjeet Kumar Mahto, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sanjeet Kumar Mahto** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sanjeet Kumar Mahto** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/801 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Narvada Singh, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Narvada Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Narvada Singh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/802 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sonu Kumar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sonu Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sonu Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/803 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Mohit Jainth, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Mohit Jainth** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Mohit Jainth** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 804 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Rakesh Kumar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Rakesh Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Rakesh Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 805 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri NIKHIL RANJAN, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri NIKHIL RANJAN** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri NIKHIL RANJAN** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/806 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Rakesh Chandra Joshi, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Rakesh Chandra Joshi** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Rakesh Chandra Joshi** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 807 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Mrs. Garima Shah, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Mumbai

2. **Mrs. Garima Shah** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Mrs. Garima Shah** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 808 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Shiv Mohan Saini, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Shiv Mohan Saini** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Shiv Mohan Saini** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/809 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sudhir Kumar Jayaswal, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sudhir Kumar Jayaswal** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sudhir Kumar Jayaswal** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 810 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sandeep Kumar Yadav, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sandeep Kumar Yadav** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sandeep Kumar Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/811 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Vikram Singh, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Vikram Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Vikram Singh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 812 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Sumit Kumar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Sumit Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Sumit Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/813 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Sh. Susanta Das, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Sh. Susanta Das** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Susanta Das** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/814 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Ms. Shraddha Turkar, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Ms. Shraddha Turkar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Ms. Shraddha Turkar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 815 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Sh. Praful Kumar Manwatkar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Nagpur

2. **Sh. Praful Kumar Manwatkar** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Praful Kumar Manwatkar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 816 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Samir Kumar Choudhary, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Samir Kumar Choudhary** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Samir Kumar Choudhary** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 817 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Randhir Kumar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Randhir Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Randhir Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
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ई-मेल / E-Mail : cgoffice.in@nic.in
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 818 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Pushpendra Chouhan, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Pushpendra Chouhan** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Pushpendra Chouhan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 819 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Ms. Meenu Yadav, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Ms. Meenu Yadav** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Ms. Meenu Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 820 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Subhadip Das, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Subhadip Das** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Subhadip Das** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 821 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Chandrakant Hansdak, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Chandrakant Hansdak** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Chandrakant Hansdak** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 822 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Jay Kamal Patel, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Jay Kamal Patel** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Jay Kamal Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
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2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 823 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Mayank Meena, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri. Mayank Meena** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Mayank Meena** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 824 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri. Vijay Kumar Prajapati, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri. Vijay Kumar Prajapati** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri. Vijay Kumar Prajapati** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
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3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 825 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Ayush Verma, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri Ayush Verma** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Ayush Verma** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
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3. Pay & Accounts Officer, PDTM, Mumbai.
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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 826 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Avinash Kumar, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri Avinash Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Avinash Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 827 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Amit Kumar Gupta, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Amit Kumar Gupta** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Amit Kumar Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 828 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Jaiprakash Yadav, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri Jaiprakash Yadav** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Jaiprakash Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 829 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Shri Vivek Gautam , Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri Vivek Gautam** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Vivek Gautam** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/830 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Sh Jugal Kishore, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Sh Jugal Kishore** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh Jugal Kishore** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Department for Promotion of Industry and Internal Trade

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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018 (11)/1/2022-CGPO/ 831 दिनांक/Date:07.07.2025

OFFICE ORDER

Pursuant to revised transfer policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP office vide No. P-24017/17/2024-IPR-I dated 04.07.2025, the Competent Authority has approved the transfer & posting of **Sh Yogendra Pratap, Examiner of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Sh Yogendra Pratap** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh Yogendra Pratap** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग
Department for Promotion of Industry and Internal Trade

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ई-मेल / E-Mail : cgoffice.in@gov.in
वेबसाइट / Website: www.ipindia.gov.in

No. CGPDTM-11018(11)/1/2022-CGPO/ 832

Date: 07.07.2025

OFFICE ORDER

Upon consideration of request, Shri Rajeev Ranjan Shukla, Sr. Examiner of TM, GI & CR, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Delhi with immediate effect. He shall report to Head of Office, Trade Marks Registry, Delhi and shall carry out the work assigned by the office. This transfer is on his own request.

This issues with approval of competent authority.

(S.K.Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Rajeev Ranjan Shukla, Sr. Examiner of Trade Marks, GI & Copyright
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.

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वेबसाइट / Website: www.ipindia.gov.in

No. CGPDTM-11018(11)/1/2022-CGPO/833 Date: 07.07.2025

OFFICE ORDER

Upon consideration of request, Smt. Sarika S Kadam, Assistant Registrar Trade Marks Registry, Chennai is hereby transferred to Trade Marks Registry, Delhi with immediate effect. She shall report to Head of Office, Trade Marks Registry, Delhi and shall carry out the work assigned by the office. This transfer is on her own request.

This issues with approval of competent authority.

(S.K.Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Smt. Sarika S Kadam, Assistant Registrar, Trade Marks, GI & Copyright
Trade Marks Registry, Chennai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 782 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Madhu Babu Bejjam, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Chennai

2. **Sh. Madhu Babu Bejjam** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Madhu Babu Bejjam** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/783 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Krishnendra Singh, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Delhi

2. **Sh. Krishnendra Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Krishnendra Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
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GOVERNMENT OF INDIA
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Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/784 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Kailash Chand Bairwa, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Kolkata

2. **Sh. Kailash Chand Bairwa** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Kailash Chand Bairwa** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/785 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Shyam Kumar Barik, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Kolkata

2. **Dr. Shyam Kumar Barik** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Dr. Shyam Kumar Barik** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 786 दिनांक/Date:07.07.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Sh. Jayant Anand, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Kolkata

2. **Sh. Jayant Anand** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Sh. Jayant Anand** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Pandey

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

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